

**HIGH COURT OF KARNATAKA
BENGALURU**

DATED: 07th NOVEMBER, 2020

**STANDARD OPERATING PROCEDURE (SOP) FOR
CONDUCTING THE MAIN WRITTEN EXAMINATION FOR THE
POST OF CIVIL JUDGES, SCHEDULED TO BE HELD ON 28th
AND 29th NOVEMBER 2020**

1. The Main Written Examinations will be held at Government Ramnarayan Chellaram College of Commerce & Management, Race Course Road, Near Basaveshwara Circle, Bengaluru on 28th and 29th November 2020 from 10-00 a.m. to 1-00 p.m. and 2-30 p.m. to 5-30 p.m. Name of examination centre and eligible candidates is notified on the official website of the High Court of Karnataka, as per Intimation dated 07-11-2020.
2. The examination centre will not be in containment zone.
3. Separate rooms are reserved in examination centre to accommodate the candidates, who are having symptom of Covid 19; for candidates coming from containment zone; and for candidates who are/were in contact with Covid-19 patient and being considered as primary and secondary contacts.
4. Special arrangement is made at Bengaluru for the candidates who have tested positive for Covid-19 and under mandatory isolation quarantine as on the dates of examination and intend to attend the Main Written Examination and such candidates will be permitted to attend the examination in such specified place only.
5. Examination centre will be sanitized a day before the examination and also on both the day of the examination, with the assistance of local administration as per the standard guidelines.

6. Toilets and washrooms in the examination centre will be sanitized and liquid soap or sanitizer will be made available.

7. Apart from the general instructions being issued to the candidates along with the admission card, special instructions will also be issued.

8. Only the candidates and examination officials will be allowed entry to the premises of the examination centre and none else.

9. The candidates shall ensure in maintaining social distance throughout their stay at the examination centre and also outside the examination centre, before and after the Main Written Examination.

10. Candidates shall wear the fresh new N-95 face mask throughout their stay at the examination centre.

11. Before entering the examination centre, candidates shall undergo thermal screening.

12. Hand Sanitizer is made available at the entrance of the examination centre and also at all the examination halls.

13. Only 20 to 24 candidates will be allotted in an examination hall (room). Seating arrangement in the examination hall (room) will be made in such a manner that minimum 6 feet distance (Head to Head) is maintained between the candidates, as per the guidelines issued by the Government, for conducting examinations by the Universities/colleges.

14. List showing the hall (room) numbers allotted to the candidates will be notified at the earliest and in conspicuous places at the examination centre, to avoid congregation of candidates at one place.

15. Candidates will be permitted to bring water bottle to the examination centre and examination hall.

16. Candidates will be provided with packed working lunch on both the days. Candidates shall avoid leaving the examination premises after the first examination of the day and should leave the examination centre immediately after the 2nd examination of the day.

17. All the examination centre officials like, Examination Superintendent, Invigilators and Observers will also be screened and will be directed to wear N-95 face mask, face shield and hand gloves.

18. The candidates will be allowed entry to the examination centre from 8-00 a.m. onwards on both the days of examination, to avoid congregation of the candidates at the entrance of the examination centre.

19. Local administration and District Health Officer (DHO) will depute a team of officials at examination centre to screen the candidates and examination officials. An ambulance shall be kept ready outside the examination centre with Medical Officer for any exigencies.

BY ORDER,

Sd/-

(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL AND SECRETARY,
CIVIL JUDGES RECRUITMENT COMMITTEE
HIGH COURT OF KARNATAKA
BENGALURU-560001.